

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 23-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EX-PARTE EVIDENCE</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100108/2019	Smt. Kantaben Maneklal Contractor Vs Mitchell Associates	Legal Chartered
2	Commercial Suit	100150/2019	Dilipkumar Atmaram Nagpal Vs Ronchere Hospitality	Miss. Rekha C. Shukla
<u>WRIT OF SUMMONS</u>				
3	Commercial Suit	100165/2020	Dena Bank Vs Dinesh Sonaji Kathe	Mr. A. S. Ramesan
4	Commercial Suit	100288/2020	LKP Securities Ltd Vs ITC Ltd	Mr. Saket Pamchnadra Ketkar
5	Commercial Suit	100162/2020	Union Bank of India Vs M/s. Sadhana Travels	Manish D. Tiwari
6	Commercial Suit	100198/2019	Mr. Ashok Vaktawarmal Jain Vs Atul Deepak Pednekar	Amar Ashok Gharte
7	Commercial Suit	100047/2020	Balaji Engineering Vs M/s. Techno Infra	PSI LEGAL
<u>SERVICE</u>				
8	Commercial Suit	100088/2020	M/s. Chowgule Construction Chemicals Pvt Ltd Vs M/s. Fivebro India	Rupesh Lanjekar
9	Commercial Suit	100099/2020	Ramniklal S. Gosalia and Co Vs Nilkanth G Mahajan	Shah Legal
10	Commercial Suit	100100/2020	Union Bank of India Vs Mr. Prakash Deoram Jawale	Arjun Patil Law Global
<u>FILING AFFIDAVIT OF DOCUMENT</u>				
11	Commercial Suit	100042/2020	Kavi Exports Vs Giromy Samoni Inc.	Vraj Legal
<u>NM ARGUMENTS</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
12	Commercial Suit	100140/2020	Kaynet Finance Ltd Vs Priti Vora	Mr. Robin Fernandes
<u>CH/S ORDERS</u>				
13	Commercial Suit	100170/2020	Cipla Ltd Vs 1. Global Energy Pvt Ltd 2. Kotak Mahindra Bank Ltd	Wadia Ghandy and Co
<u>COMPLIANCE</u>				
14	Commercial Suit	100176/2020	M/s. Shirdi Industries Ltd Vs Brajesh Dubey	Dwivedi Law and Co
15	Commercial Suit	100133/2020	Dena Bank Vs M/s. Sujata Tours and Travels	Sai Consultancy Services
16	Commercial Suit	100143/2020	Swati Spentose Pvt Ltd Vs 1.Sukhjendra Kumar Arora 2.Hemant Sharma 3. Molclone Labs Pvt Ltd	M/s. Dhruve Liladhar and Co
17	Commercial Suit	100203/2020	M/s. Rushabh Sealink Pvt Ltd Vs M/s. Cosco Shipping Lines (India) Pvt Ltd	M/s. New Technich
18	Commercial Suit	100102/2020	Unity IT Technology Pvt Ltd Vs Mr. Deepak Suresh Chaddha	Kiran S. Mohite
19	Commercial Suit	100168/2019	Darshi Fashion Vs Sri Annapoorneshwari Silks	Mr. Manoj K. Pandey
